

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5823
ANSWERED ON:30.04.2010
STATUS OF FAMILY WELFARE PROGRAMME
Singh Shri Bhupendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of family welfare programme being run in the country;
- (b) the details of the complaints received in this regard;
- (c) whether the Government is preparing any scheme in association with the State Governments for making the said programme a success; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a):- The Family Welfare Programme in India is voluntary in nature, which enables a couple to adopt the family planning methods, best suited to them according to their choice, without any compulsion.

(b): No specific complaints have been received regarding implementation of Family Welfare Programme.

(c) & (d):- The Government of India started National Family Planning Insurance Scheme since November, 2005 through Insurance company to pay the eligible claims in respect of sterilization acceptors for failures, complications and deaths in coordination with the State Government.

The Insurance Scheme provides for compensation of Rs. Two lakh in case of death of the patient in hospital, Rs.50,000/- for death within 30 days of discharge from hospital, Rs.30,000/- for failure of sterilisation and Rs.25,000/- for medical complications. The insurance cover is also provided to all doctors/health facilities of Central, State/local Self Government/other public sector and all the accredited doctors/health facilities of NGO and private sector rendering Family Planning Services against the claims arising out of failure of sterilisation, death or medical complication resulting from sterilization operation upto a maximum amount of Rs.2 lakh per doctor/health facility.